

to grade IV employees of the Manipur Administration; and

(b) if so, when the proposal will be given effect to?

The Minister of Home Affairs (Shri G. B. Pant): (a) There is no such proposal under consideration of the Government of India at present.

(b) Does not arise.

#### State Bank of India

\*782. Shri Baghunath Singh: Will the Minister of Finance be pleased to state:

(a) the number of people who benefited from the scheme formulated to advance loans from the State Bank of India for the development of small scale industries; and

(b) whether efforts are being made to make it more liberal?

The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha): (a) The State Bank of India has granted advances to 696 small-scale industrial units upto the 31st December, 1958.

(b) The procedure for the grant of advances to small-scale industrial units has already been liberalised to a considerable extent, and it has also been decided to extend the scheme to all the branches of the bank.

#### Coal Mines in Assam and West Bengal

\*783. Shri Anrobindo Ghosal: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether any new coal mines have been found in the Garo hills of Assam and Ondal district of West Bengal recently; and

(b) if so, the latest report thereon?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) and (b). As a result of exploration carried out by the Geological Survey of India in the Garo Hills of Assam, reserves

of the order of 85 million tons of fairly good quality coal have been ascertained in this area.

Extension of the Raniganj Coal Seams to Ondal area of West Bengal has been recently established. Reserves of the order of 2.525 million ton of coal have already been established in Ondal, but the probable reserves, besides this, are expected to be much more.

#### International Geophysical Year

\*784. Shri Supakar: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) the broad features of researches conducted in India for the International Geophysical year; and

(b) whether any brochures or books of the activities of Indian Scientists in this matter have been published?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) and (b). A statement is placed on the Table of the House. [See Appendix II, annexure No. 97.]

#### Research in Laws

\*785. Pandit D. N. Tiwary: Will the Minister of Law be pleased to state:

(a) whether it is a fact that Government are considering a proposal to set up an organisation for systematic research in laws; and

(b) if so, whether any scheme has been prepared?

The Deputy Minister of Law (Shri Hajarnavis): (a) and (b). The question is under consideration. No Scheme has, however, been prepared so far.

#### Coal Supply to Tripura

\*786. Shri Bangshi Thakur: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that full quota of coal meant for Tripura which